

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in MAC App./62/2023/(Filing No.)

MANJU MINDA AND OTHERS

APPLICANTS

VERSUS

MANOJ KUMAR GUPTA AND OTHERS

RESPONDENTS

Date: 09.11.2023

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Manish Kumar Jain, Advocate.

For Respondents None present.

ORDER

Registry reports that the requisites were not filed as such Notice to the Respondents could not be sent.

Learned Counsel for the Applicants seeks three days time to file the requisites.

Let requisites be filed.

Registry shall take necessary steps thereafter.

List on 22-11-2023.

Judge
09.11.2023